

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 1292/2020 – for Dissolution of CD, IA 2345/2024
IN C.P.(IB)/162/MB/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024

NAME OF THE PARTIES: - IA 1292/2020 Adesh Kumar Gupta
V/s

The Federal Bank Ltd.

IA 2345/2024 Central Board of Trustees
of Employees Provident Fund
Organisation Through Its Regional
Provident Fund Commissioner -II
Regional Office Vashi

V/s

Mr Adesh Kumar Gupta Liquidator of Royal
Hygiene Care Private Limited

IN THE MATTER OF

Royal Hygiene Care Pvt. Ltd.

V/s

The Federal Bank Ltd.

Section: 54(1), Section 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1292/2020, IA.No.2345/2024: - Adv. Ravi Rattesar a/w Adv.

Shraddha Talkar appeared for the Applicant in IA.No.2345/2024 for EPFO. Adv.

Durgaprasad Halwai appeared for the Applicant/Liquidator in IA.No.1292/2020

through VC. Counsel for the Liquidator states that no reply is required to be filed in

IA.No.2345/2024. Counsel for the applicant seeks time to take instruction in the matter. On the request of the counsel for the applicant, List this matter for final hearing on **03.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)